could safely be brought under cultivation, will the Railways consider this matter?

Shri S. V. RAMASWAMY: There are lands and we lease those properties through the State Governments. The State Governments take charge of them and through their Forest and Revenue Departments they lease the lands.

*48. [The questioner (Shri Sitaram Jaipurua) was absent. For answer, vide cols. 156-57 infra.]

FAULTY WEIGHTS SUPPLIED TO LUCKNOW G.P.O.

- *49. Shri P. C. MITRA: Will the Minister of Communications be pleased to state;
- (a) whether it is a fact that on being challenged by an official of a commercial firm, a 100 gram weight with a Parcel Counter Clerk of the Lucknow G.P.O. was checked and was found to weight 90 grams only and consequently all the weights were withdrawn by an order of the Post Master of the G.P.O.;
- (b) whether it is a fact that weights are supplied to all post offices in the country from one Central organisation; and
- (c) whether the firm that supplied such 'faulty' weights has been found out and whether any action has been taken against it?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes, Sir. Only one weight was found defective which was withdrawn from use immediately.

- (b) Yes, through the agency of Directorate General of Supplies and Disposals.
- (c) The defect was noticed only on 14th April 1964, further action to check the weight supplied by this firm to other offices is under way preliminary to taking up the matter with the D.G. S. & D.

SHRI P. C. MITRA: May I know, Sir, since how long this firm was supplying weights?

to Questions

SHRI B. BHAGAVATI: This particular supply was made in 1960. I cannot say on what other occasions and places they have made supplies.

SHRI P. C. MITRA: May I know whether other weights, such as 500 grams or one kilo weights, were alsofound defective?

SHRI B. BHAGAVATI: No. Only one 100 gram weight was found defective

MR. CHAIRMAN: The other weights. were all right.

श्री विमल कुमार मन्नालालजी चौरड़िया : क्या श्रीमान् यह बतलायेंगे कि यह दो तीन सालों तक इस तरह की गड़बड़ चलती रही, तो इसके बारे में किन-किन ऋधिकारियो के खिलाफ़ क्या-क्या कार्यवाही की गई या जिसने सप्लाई किया उसके बारे में विशेष क्या कार्यवाही की गई ?

Shri B. BHAGAVATI: The defectwas found out only recently on 14th April 1964 and since then an enquiry is being made. We have to take this matter up with the Director-General of Supplies and Disposals since we get all the supplies through him.

RISE IN PAY SCALES OF S.Ms. AND A.S.Ms.

- *50 SHRI A. B. VAJPAYEE: Willthe Minister of RAILWAYS be pleased to state:
- (a) whether the Railway Board have taken any decision on the question of improving the scales of pay of Assistant Station Masters and Station Masters due to their increased responsibilities consequent upon the increase in the tempo of traffic movement on Railways; and
- (b) if so, what are the details: thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) A copy of the orders issued on the subject is placed on the Table of the House.

Copy of letter No. PC-60/PS-5|TC-3, dated 9-4-1964, issued by the Ministry of Railways (Railway Board), New Delhi.

Sub.—Authorized scales of pay of A.S.Ms. and S.Ms.

The Board have had under consideration the question of improving the scales of pay of A.S.Ms. and S.Ms. due to their increased responsibilities consequent upon the increase in the tempo of traffic movements on Railways and have now decided that the two scales Rs. 130-225 and 150-240 may be merged into one scale Rs. 130-4-170-5-205-EB-7-240 and the A.S.Ms. started at the minimum Rs. 150 in this revised scale. have also decided to eliminate the scale Rs. 150-240 as an independent scale and consequently the lowest scale for S.Ms. will be Rs. 205-7-240-8-280 instead of the existing scale of Rs. 150-240. These changes will have effect from 1st April, 1964.

2. Consequent upon the above changes, the Board have decided that the distribution of posts based on Justice Sankar Saran's Award may also be revised w.e.f. 1st April 1964 as under:

Existing		Revised	
Scale	Percen-	Scale	Percen- tage
1	2	3	4
Rs.		Rs.	
(a) A	ssistant	Station Masters	s
130—225	75	130—4—170— 205—EB—7- (with minimus start of Rs. 19	−240 um
10—240 5—280 50—380		∟205—7—240 ∫ 280 No change.	- 8- 23

and above

I	2	3	4	
(b) Station Masters				
150-240 205-280	75 13	} 205—7—24C- 280	8 _ 88	
250—380 and above	12	No change		

- 3. As regards fixation of pay, the pay of A.S.Ms. in the existing scale Rs. 130—225 may be fixed in the revised scale Rs. 130—240 at the stage next above their present pay, subject to a minimum of Rs. 150. The pay of A.S.Ms. and S.Ms. in the existing scale Rs. 150—240 may be fixed in the scale Rs. 205—280 under Rule 2018-B(FR 22-C)-R II.
- 4. The Board desire that the cadres of A.S.Ms. and S.Ms. should be adjusted accordingly and arrangements should be made for the payment of arrears on account of fixation of pay etc. to the staff concerned before 30th June 1964.
- 5. This has the approval of the President

Please acknowledge receipt.

SHRI A. B. VAJPAYEE: According to the order issued by the Railway Board, the two scales of Rs. 130—225 and Rs. 150—240 have been merged into one scale, giving a start of Rs. 150 to newcomers, but the newcomers who will get Rs. 150 as pay will continue to remain in the grade of Rs. 130—225. May I know why this anomaly is being allowed to continue?

SHRI S. V. RAMASWAMY: I do not think there is any anomaly because. the order says that the two scales have been merged and the A.S.Ms. started at the minimum of Rs. 150 in the revised scale. They have also decided to eliminate the scale Rs. 150-240 as an independent scale and consequently the lowest scale for S.Ms. will be Rs. 205-7-240-8-280 instead of the existing scale of Rs. 150-240. These changes will have effect from 1st April 1964. Now, I do not think there is any anomaly because they will get the increased scale. The position is this. This revision will give a benefit of Rs. $6\cdot 4$ per mensem on an average to each employee in the scale Rs. 160-225 and why say that there will be no benefit to them?

Shri A. B. VAJPAYEE: No. They will be benefited. They will get Rs. 150 per month, but they will be in the grade of Rs. 130—225. How can the hon. Minister explain the position?

SHRI S. V. RAMASWAMY: I will examine the position.

Shri A. B. VAJPAYEE: Is it not a fact that the decision taken by the Railway Board will only affect the new incumbents and that those who are already in service, whether, they are S.Ms. or A.S.Ms., will not be benefited by the new order?

SHRI S. V. RAMASWAMY: I think old entrants are also likely to be benefited according to the note placed before me

SHRI A. B. VAJPAYEE: How?

Shri S. V. RAMASWAMY: The benefit will be to the extent of Rs. 6 4 per month on an average to each employee in the scale of Rs. 130—225 when the pay is fixed in the scale of Rs. 130—240 with a minimum start of Rs. 150 and Rs. 13.1 per month on an average to each employee in the scale of Rs. 150—240 with effect from 1st April 1964 following the merger of the two scales of pay.

SHRI H. C. DASAPPA: May I add for the information of the House and the hon. Member that 15,590 A.S.Ms. will get the benefit, as my colleague has said, of Rs. 6.4 per month and as many as 5,223 on the staff of S.Ms. will get a benefit of Rs. 13·10.

SHRI A. B. VAJPAYEE: May I know what will happen to those A.S.Ms. who are getting more than Rs. 150 and about those S.Ms. who are getting more than Rs. 205 how will they be benefited?

SHRI H. C. DASAPPA: That is exactly what I said. Over 15,000 A.S.Ms and 5,000 odd S.Ms. will get the benefit and I am sure they are not new entrants. They are old entrants.

Shri A. B. VAJPAYEE: May I know why the Railway Board have not decided to take into consideration weightage for service also while giving the benefits?

Shri S. V. RAMASWAMY: It is really a different issue. The question was one of upgrading the scales of pay. That we have done.

SHRI A. B. VAJPAYEE: That has not been done.

Shri A. D. MANI: The point that I would like to put to the hon. Minister is this. New entrants get the benefit of the scale, but as far as the old S.Ms. and A.S.Ms. are concerned, they do not get that benefit to which they are entitled on account of their seniority in service. I should like to ask the Minister whether he is going to give consideration to weightage for seniority of service in the case of S.Ms. and A.S.Ms.

Shri S. V. RAMASWAMY: The scale is prescribed and the scale will operate according to the basis of seniority.

Shri P. K. KUMARAN: May I ask a specific question? Suppose an Assistant Station Master has got five years of service. He is getting Rs. 146 today. Where will his pay be fixed in the new scale? Will he get weightage for his service or will he get the fixed Rs. 150 along with a new recruit today? That is the question. Will he get the benefit of his past years of service while he is being fixed in the new scale? Have you got any idea about it?

SHRI S. V. RAMASWAMY: The question has to be examined.

SHRI FARIDUL HAQ ANSARI: What is the answer? I could not catch him.

MR. CHAIRMAN: The case has to be examined—he says.

दिल्लो दुग्ध योजना

श्री गिरराज किशोर कपूर :
श्री कृष्ण दत्त : ;
श्री कृष्ण दत्त : ;
श्री महाबीर प्रसाद भागव :
श्री पी० ग्रजाहम :
श्री पी० कै० कुनारन :
श्री पी० कै० कुनारन :
श्री पी० कै० कुनारन :
श्री माणेकलाल शाह :
श्री योगेश चन्द्र चटर्जी
श्री शिवानन्द रमौल :
श्रीमती सरला भदौरिया :

क्या **लाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि पिछले कुछ दिनों से दिल्ली दुग्ध योजना में दूध की कमी महसूम हो रही है;
- (ख) क्या यह सच है कि कार्ड तो भैंस के दूध के लिये बनाये जाते हैं परन्तु उन पर टोंड दूध दिया जाता है;
- (ग) क्या यह सच है कि सरकार ने दूध के दाम ३१ नये पैसे से बढ़ा कर ३५ नये पैसे कर दिये है जिसके फलस्वरूप बाजार में दूध के भाव बहुत चढ़ गये हैं; ग्रीर
- (घ) यदि उपरोक्त भाग (क), (ख) ग्रीर (ग) के उत्तर 'हां' हों तो दूध की कभी होने के क्या कारण हैं ग्रीर सरकार इस स्थिति को मुधारने के लिये क्या कदम उठाने का विचार कर रही हैं?

†[Delhi Milk Scheme

SHRI G. K. KAPOOR;
SHRI KRISHAN DUTT:
SHRI M. P. BHARGAVA;
SHRI I. K. GUJRAL:
SHRI P. ABRAHAM;
SHRI SANKAR PRATAP
SINGH DEV;
SHRI P. K. KUMARAN:
SHRI M. C. SHAH;
SHRI J. C. CHATTERJEE:
SHRI SHIVA NAND

RAMAUL: SHRIMATI SARLA BHADAURIA:

Will the Minister of Food and Agriculture be pleased to state:

- (a) Whether it is a fact that the Delhi Milk Scheme has been experiencing shortage of milk for some time;
- (b) whether it is a fact that Cards are issued for buffalo milk but toned milk is supplied against them;
- (c) whether it is a fact that Government have increased the rate of milk from 31 nP. to 35 nP. as a result of which the rate of milk in the market has considerably gone up; and
- (d) if the answers to parts (a) (b) and (c) above are in the affirmative, what are the causes of the shortage of milk and what steps Government propose to take to ease the situation?]

‡[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRI-CULTURE (SHRI A. M. THOMAS):
(a) Yes; Sir.

(b) Yes; due to heavy diminution in the quantity of buffalo milk, which could be procured, a part of the

[†]The question was actually asked on the floor of the House by Shri Krishan Dutt.

^{‡[]} English translation